CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL <u>ALLAHABAD</u>

REGIONAL BENCH - COURT NO.I

Service Tax Miscellaneous Application No.70274 of 2018

(On behalf of Appellant)

IN Service Tax Appeal No.404 of 2010

M/s Origin Advertising Pvt. Ltd.,Appellant

VERSUS

Commissioner of Central Excise, LucknowRespondent

Present for the Appellant: Shri Nishant Mishra, Advocate Present for the Respondent: Shri T.M. Siddiqui, Authorised Representative

DATE OF HEARING: 28 April, 2022

ORDER SHEET

Due to paucity of time matter could not be taken up. Put up for hearing in **July, 2022**.

(ANIL CHOUDHARY) Member (Judicial)

(P.V. SUBBA RAO) Member (Technical)

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